

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 46 of 2005

Jabalpur, this the 28th day of November, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Mudrika Prasad Shukla,
S/o. Shri Rudramani Prasad Shukla,
Aged about 35 yrs, Electrician, Jawahar
Navodaya Vidyalaya, Amarkantak,
Distt. – Shahdol, M.P. **Applicant**

(By Advocate – Shri P.K. Saxena on behalf of Shri P.K. Asathi)

V e r s u s

1. Union of India,
through it's Secretary,
Department of Education,
Ministry of Human Resources,
New Delhi.
2. Commissioner,
Navodaya Vidyalaya Samiti,
Near Indira Gandhi Stadium,
New Delhi – 110002.
3. Deputy Director,
Navodaya Vidyalaya Samiti,
Regional Office, 160, Zone-II,
M.P. Nagar, Bhopal, 462011 (MP).
4. Principal,
Jawahar Navodaya Vidyalaya,
Amarkantak, Distt.-Shahdol,
M.P.

Respondents

(By Advocate – Shri O.P. Namdeo)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for both the parties.

(Signature)

2. The learned counsel for the applicant has submitted that the respondents may be asked to decide his representation (Annexure A-7) on merit. The learned counsel for the applicant does not want to press this Original Application on merit. The learned counsel for the respondents has no objection. Accepting this prayer, we direct the respondents to decide the representation of the applicant (Annexure A-7), by passing a reasoned and detailed order, within a period of two months from the date of receipt of a copy of this order.

3. *With these directions,*
3. *Accordingly,* the Original Application is disposed of. No costs.

A. K. Gaur
(A. K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G. C. Srivastava)
Vice Chairman

"SA"

प्राप्तिकर्ता सं. ओ/ज्या..... जबलपुर, दि.....
प्राप्तिकर्ता वा विवेदिका :—
(1) सरित, राज उदयपाल, पा. उदयपाल, जबलपुर
(2) अमेन कुमार, पा. उदयपाल, जबलपुर
(3) पत्नी श्री, राज उदयपाल, पा. उदयपाल
(4) विवेदिका, राज उदयपाल, पा. उदयपाल

सूचना एवं मान्यताप्राप्त कार्यालयीय

P.K. Adath

O.P. Naik

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उप रजिस्ट्रर

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on 30/11/01
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